

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VIJAY TIMBER INDUSTRIES PRIVATE LIMITED Date of Commencement of Liquidation: 31-12-2020; List of Stakeholders as on Date: 11-09-2024; Name of IP: Mr. Ramchandra Dallaram Choudhary; Process Number: 1; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	8325261	1	832561				NA
3	Secured financial creditors	1	2852770286	1	2852770286				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	335695601	3	124262599		211433002		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	3196791148	5	2977865446		211433002		